

(b) the details of new achievement technologically in the oil sector; and

(c) the plan of action of Research and Development in the oil sector?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) The actual expenditure incurred by ONGC on Research and Development during the last 3 years is as follows:-

	(Rs. Crores)
1991-92	17.53
1992-93	20.33
1993-94	19.52 (Prov.)

(b) and (c). R&D achievements include development improvement and adoption of techniques and technology related to oil/gas exploration, drilling, reservoir management, enhanced oil recovery, production, safety and environment aspects etc. Future plans include conclude continuance of R&D work to identify, absorb, improve or develop the latest and new technologies/techniques in the above areas of operations.

LPG Connections

7379. SHRI PREM CHAND RAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government are not providing the facility of quota of LPG connections on priority basis for 1993-94 to those Members of Seventh Lok Sabha who were also the Members of the Ninth Lok Sabha ;

(b) if so, the details thereof; and

(c) if not, the reasons for not providing gas connections on the recommendations of such Members of the Tenth Lok Sabha?

The MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) (a) to (c). The quota for release of LPG connections on priority is available only for sitting Members of Parliament.

LPG Connections

7380. SHRIMATI BHAVNA CHIKHLIA Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any policy regarding transfer of LPG connections from one person to another and from one city to another;

(b) if so, the details thereof;

(c) the number of applications received for transfer of LPG connections during 1993 and 1994;

(d) the number of applications cleared during the said period; and

(e) the steps taken to clear the pending applications?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) (a) : Yes, Sir.

(b) Transfer of LPG connections from one person to another is permissible in certain cases such as death of subscription voucher (S.V.) holder, old age S.V. holder etc., after observing the prescribed procedures. Transfer of LPG connections from one city to another is also permitted in case